

dietician for qualitative and quantitative analysis?

Shri S. V. Ramaswamy: So far as food is concerned, it has been standardised according to the catering committee's report.

Mr. Speaker: The hon. Member wants to know whether the food has been tested by any expert dietician. I think every eater is an expert dietician.

श्री गु० सि० मुसाफिर : मुझे पता है कि खाना पहले से खराब मिल रहा है। क्या इसका कोई इन्तिजाम मंत्री साहब करेंगे कि खाना अच्छा हो।

राज्य सहकार मंत्रियों का सम्मेलन

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*२६४. { श्री बिशन चन्द्र सेठ :
श्री प्र० चं० बरुआ :
श्री यशपाल सिंह :
श्रीमती मंमूना सुल्तान :
श्री दीनेन भट्टाचार्य :
श्री प० कुन्हन :
श्री भक्त दर्शन :
श्री भगवत झा आजाद :
श्री प्र० रं० चक्रवर्ती :
श्री रामेश्वर टाटिया :
श्रीमती जमुना देवी :
श्री प्रभाशवीर शास्त्री :
श्री कृष्ण देव त्रिपाठी :

क्या सामुदायिक विकास तथा सहकारी मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या हाल ही में लखनऊ में राज्य-सहकार मंत्रियों का एक सम्मेलन हुआ था ;

(ख) यदि हां, तो क्या सम्मेलन में सहकारी आन्दोलन में श्रीमती प्रगति के कारणों की जांच तथा उनका विश्लेषण किया गया था तथा आन्दोलन की गति बढ़ाने के उपायों पर विचार किया गया था और

(ग) सम्मेलन में क्या सिफारिशों की गईं ?

सामुदायिक विकास तथा सहकारिता मंत्रालय में उप मंत्री (श्री श्यामधर मिश्र) :
(क) जी हां। सम्मेलन ११ व १२ फरवरी, १९६३ को हुआ था।

(ख) सम्मेलन में दूसरी बातों के साथ-साथ सहकारी आन्दोलन की मोटी-मोटी समस्याओं तथा इसकी प्रगति को और अधिक तेजी देने के लिए आवश्यक उपायों पर विचार किया गया।

(ग) राज्यों के सहकारी मंत्रियों के सम्मेलन की मुख्य-मुख्य सिफारिशों का संक्षेप सभा-पटल पर रखा जाता है। [पुस्तकालय में रखा गया, देखिये संख्या एल० टी० ६०५-६३]

[(a) Yes, Sir. The Conference was held on 11th and 12th February, 1963.

(b) The Conference considered, *inter-alia*, the broad problems of the cooperative movement and the measures necessary to accelerate its growth.

(c) A summary of the main recommendations of the Conference of the State Ministers of Cooperation is laid on the table of the House. [Placed in library, See No. LT-905/63]

श्री बिशन चन्द्र सेठ : कोआपरेटिव बैंक जो चल रही हैं उनका लाखों रुपया गड़बड़ी में है। जो रुपया लोगों को दिया गया है वह वापस नहीं आता। अगर एक आदमी पर सौ रुपया बकाया है तो वह वापस नहीं आता, और देकर पुनः लिखा पढ़ी कर ली जाती है। क्या केन्द्रीय सरकार को पता है कि इस तरह कोआपरेटिव बैंक का करोड़ों रुपया खत्म हो रहा है।

श्री श्यामधर मिश्र : श्रीमान, यह सही नहीं है कि किसी कोआपरेटिव बैंक का करोड़ों रुपया गबन हो रहा है ...

श्री बिशनचन्द्र सेठ : मैंने सारे देश के बारे में कहा था।

श्री श्यामधर मिश्र : में भी सारे देश के बारे में कह रहा हूँ। यह सही है कि कोआपरेटिव बैंक्स में कुछ कमियाँ हैं, उनको दूर करने की चेष्टा की जाती है।

श्री बिशानचन्द्र सेठ : मैंने निवेदन किया कि गबन नहीं हो रहा बल्कि रुपया खत्म हो रहा है। जिसको दिया गया है वह एग्जिस्ट नहीं करता और अगर वह है तो उससे रुपया मिलता नहीं है। क्या इस तरफ सरकार की तबज्जह गयी है ?

श्री श्यामधर मिश्र : जहाँ कोई एग्जिस्ट नहीं करता तो उसके एथर्स से लिया जाता है और जो नहीं मिल सकता उसको राइट ग्राफ कर दिया जाता है।

श्री यशपाल सिंह : किसानों को जो पया कोआपरेटिव सोसाइटीज देती हैं उस पर साढ़े २४ परसेंट की दर से ब्याज लिया जाता है, क्या इसको घटाने की कोशिश की गी है ?

श्री श्यामधर मिश्र : साढ़े २४ परसेंट की दर साहूकार लेते होंगे। कोआपरेटिव बैंक तो ६ परसेंट से साढ़े नौ परसेंट तक की दर पर रुपया देते हैं। लांग टर्म लोन तो और भी कम, ६ या सवा ६ परसेंट पर या साढ़े ६ परसेंट पर दिया जाता है।

श्री भक्त दर्शन : श्रीमन, सहकारिता के सम्बन्ध में इस तरह की सिफारिश प्रायः प्रति वर्ष की जाती है लेकिन कोई प्रगति नहीं होती। अतः मैं जानना चाहता हूँ कि इस सम्बन्ध में जो अड़चनें दूसरे विभागों 1111 या अन्य मंत्रालयों 1111 पैदा की जाती हैं उनको दूर करने की कोई कोशिश की जाती है ?

श्री श्यामधर मिश्र : हर साल वि य अलग अलग होते हैं, कभी कभी मिछली साल का विषय भी सम्मेलन के सामने आ जाता है। यह मैं नहीं मानता कि सहकारिता में प्रगति नहीं हो रही है। जो खराबी होती है

उसको दूर किया जाता है, लेकिन इस काम में समय लगेगा।

Shri Bhagwat Jha Azad: The hon. Deputy Minister stated that improvement is going on every year. Could we know the actual percentage of increase in respect of these societies in the current year as compared to the past year?

Shri Shyam Dhar Misra: If the hon. Member's question is about the increase in the number of societies, I can straightaway say that the number of societies has increased by about 8000 to 10,000. If he wants to know about the credit given, I can say, in the last co-operative year the credit given to the agriculturists was Rs. 203 crores as against Rs. 7 crores given during pre-independence days and this year it is Rs. 224 crores—a distinct increase of Rs. 21 crores. This is only in respect of one item, if the hon. Member wants information about other items I can give him that also.

Shri P. R. Chakraverti: The Minister in his outspokenness has stated that officials and vested interests are impeding the programme of community development and Cooperative movement. If so, what steps are being taken against them?

An Hon. Member: To drive out the vested interests?

The Minister of Community Development and Co-operation (Shri S. K. Dey): The outstanding contribution that the Lucknow Conference has made is to create a climate of opinion that all is not well with the co-operative movement and that the best way of making a healthy beginning will be to build up non-official co-operators' own organisations from the Centre down to the ground. Therefore, what we propose to do is to build up national unions of different sectors of the co-operative movement which can act as self-regulatory instruments for creating enthusiasm for the movement.

Shri Tyagi: The hon. Minister has made a statement that there were three Ministers who were sticking to co-operative offices in the co-operative societies and despite the fact that the hon. Minister tried to make them resign or vacate the offices, they are still sticking to them and proving as an obstacle to the freedom of the co-operative movement. Who are those three Ministers? Have they resigned by now or **not?**

Shri S. K. Dey: I need not mention the names of the Ministers. The number is more than three, according to the latest information available to the Ministry. Efforts are being made continually to see that not merely Ministers but also officials get off executive positions in the co-operative movement. We have been continually following them up and particularly since this conference I have been pursuing them with the State Chief Ministers. I have received an assurance from the State Chief Ministers concerned that they have themselves been trying to persuade the Ministers concerned to resign.

Dr. L. M. Singhvi: The Minister has very frankly admitted that all is not well with the co-operative movement in the country. All the same, we find from the statement that a larger share is being sought in the Third Plan for the co-operative movement. Would it not, in the opinion of the Minister, be imparting **inefficiency** to the Third Plan by keeping a larger allocation for the co-operative movement?

Shri Shyam Dhar Misra: There are agricultural co-operatives and non-agricultural co-operatives and the problem of credit for them is so big that whatever resources have been sought from the Government even in the Third Plan will be far less than the requirements. What the co-operative department has sought will be far less than the requirements of the country.

Shri Vidya Charan Shukla: Sir, on a point of order. On what basis did

the Minister refuse to give the names of the Ministers who are associated with co-operative societies when the hon. Member asked for the names of the Ministers?

Mr. Speaker: He did not think it advisable to do so.

Shri Tyagi: But advisability is not a discretion in the hands of the Minister.

Mr. Speaker: If I think they should not be given, hon. Members should submit to that. If Shri Tyagi asks the Minister privately, he will give those names.

Shri Tyagi: But is it in the public interest not to give the names?

Mr. Speaker: Next question.

Express Delivery System

*265. Shri Vidya Charan Shukla:

Will the Minister of **Transport and Communications** be pleased to state:

(a) how the revised system of Express Delivery letters is working; and

(b) whether any further changes are envisaged?

The Deputy Minister in Ministry of Transport and Communications (Shri Bhagavati): (a) The revised system is found to be working more satisfactorily than the earlier arrangement.

(b) Not for the present, Sir.

Shri Vidya Charan Shukla: May I know if the quantum of complaints about the working of Express Delivery System has been reduced after the new system was introduced or is the same amount of complaints received even now about the working of this system?

Shri Bhagavati: It has been found that the number of complaints has gone down since this new arrangement